

From,

Rajiv Sharma, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 278 /Admin. (Services)/2016

Dated: Allahabad: May 31, 2016

Subject: Regarding one day 'Referral Judges Training Programme' at JTRI, Lucknow.

Sir,

With reference to your letter no. Ref. Jud. Trg.-II-2016/JTRI-884 dated 30.05.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve and nominate the officers mentioned in the List for Referral Judges Training Programme for Judicial Officers of U.P on 04.07.2016 at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid Referral Judges Training programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Registrar (Judicial) (Services)

No. 278 (i)/Admin. (Services)/2016

dated: May 31, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Bulandshahr, Chandauli, Chitrakoot, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Firozabad, Gautam Budh Nagar, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun at Orai, Jaunpur, Jhansi, Jyotiba Phule Nagar, Kannauj, Kanpur Nagar, Kasganj, Kaushambi, Kushinagar at Padrauna, Lakhimpur Kheri, Lalitpur, Lucknow, Maharajganj, Mahoba, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffar Nagar, Pilibhit, Pratapgarh, Rae Bareli, Ramabai Nagar, Rampur, Saharanpur, Sant Kabir Nagar, Shahjahanpur, Shravasti, Siddharth Nagar, Sitapur, Sonbhadra, Sultanpur, Unnao and Varanasi with the request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Proposed List of Participants

Annexure-1

S.L.	Name of Officer	Designation	Place of Posting
1.	SUSRI SHELLY ROY	Addl. District & Sessions Judge(FTC)	Varanasi
2.	SMT. KUMUD PAL	Principal Judge, Family Court	Unnao
3.	PRAMOD KUMAR-II	Principal Judge, Family Court	Sultanpur
4.	RAMESH CHANDRA-V	Addl. District & Sessions Judge(FTC)	Sonbhadra
5.	CHANDRA BHAN SINGH	Addl. District & Sessions Judge(FTC)	Sitapur
6.	SMT. SANGEETA SRIVASTAVA	Principal Judge, Family Court	Siddharth Nagar
7.	SHAMBHU NATH	Principal Judge, Family Court	Shravasti at Bhinga
8.	SMT. MONICA THAKUR	Addl. District & Sessions Judge(FTC)	Shahjahanpur
9.	RAJESH KUMAR-I	Principal Judge, Family Court	SantKabirN at Khalilabad
10.	SMT. NEETU PATHAK	Addl. District & Sessions Judge(FTC)	Saharanpur
11.	RAM SWAROOP SAROJ	Addl. District & Sessions Judge	Rampur
12.	VINOD KUMAR SINGH-IV	Addl. District & Sessions Judge	Ramabai Nagar
13.	SMT. CHITRA SHARMA	Addl. District & Sessions Judge	Raebareli
14.	SMT. VEENA NARAIN	Addl. District & Sessions Judge	Pratapgarh
15.	VIJAY KUMAR GUPTA-I	Addl. District & Sessions Judge	Pilibhit
16.	OM VEER SINGH	Addl. District & Sessions Judge	Muzaffar Nagar
17.	SATYA PRAKASH DWIVEDI	Addl. District & Sessions Judge	Moradabad
18.	ALOK PANDEY	Addl. District & Sessions Judge	Mirzapur
19.	SHEO CHAND	Addl. District & Sessions Judge	Meerut
20.	DR. AJAY KUMAR-II	Addl. District & Sessions Judge	Mau
21.	PUSHPENDER SINGH	Civil Judge (Senior Div.)	Mathura
22.	JANARDAN PRASAD YADAV	Civil Judge (Senior Div.)	Mainpuri
23.	SANJAY KUMAR-IV	Civil Judge (Senior Div.)	Mahoba
24.	DIVAKER DWIVEDI	Civil Judge (Senior Div.)	Maharajganj
25.	ASHISH VARMA	Civil Judge (Senior Div.)	Lucknow
26.	ANAND PRAKASH SINGH	Civil Judge (Senior Div.)	Lalitpur
27.	RAHUL PRAKASH	Civil Judge (Senior Div.)	Lakhimpur Kheri
28.	SHRIKRISHNA CHANDRA SINGH	Civil Judge (Senior Div.)	Kushi Nagar at Padrauna
29.	RAMESH CHAND-II	Civil Judge (Senior Div.)	Kaushambi
30.	NETRA PAL SINGH	Civil Judge (Senior Div.)	Kasganj
31.	MILIND KUMAR SINGH	Civil Judge (Junior Div.)(FTC)	Kanpur Nagar
32.	DINESH KUMAR GAUTAM	Civil Judge (Junior Div.)	Kannauj (Chhibramau)
33.	NARENDRA KUMAR-V	Civil Judge (Junior Div.)	Jyotibaphule N.
34.	RAVI KANT YADAV	Civil Judge (Junior Div.)	Jhansi (Mauranipur)
35.	HRISHIKESH PANDEY	Civil Judge (Junior Div.)	Jaunpur
36.	NISHANT MAAN	Civil Judge (Junior Div.)	Jalaun at Orai (Kalpi)
37.	MOHAMMAD FIROZ	Civil Judge (Junior Div.)	Hathras (Sadabad)
38.	BRIJESH KUMAR YADAV	Civil Judge (Junior Div.)	Hardoi
39.	KAMALKANT GUPTA	Civil Judge (Junior Div.)	Hapur
40.	VISHNU DEO SINGH	Civil Judge (Junior Div.)	Hamirpur
41.	PREM PRAKASH JAISWAL	Addl. Civil Judge (Junior Div.)	Gorakhpur(Bansgaon)
42.	SUMIT PREMI	Judicial Magistrate	Gonda
43.	VINAY PRAKASH SINGH	Addl. Civil Judge (Junior Div.)	Ghazipur (Mohammadabad)
44.	SMT. RACHNA	Judicial Magistrate	Ghaziabad
45.	VIJAY KUMAR-III	Judicial Magistrate	Gautam Budha N.
46.	SMT. POONAM KARANWAL	Judicial Magistrate	Firozabad
47.	SMT. SAPNA TRIPATHI	Judicial Magistrate	Fatehpur
48.	VIJAY KUMAR GUPTA-II	Judicial Magistrate	Farrukhabad
49.	SMT. KARUNA SINGH	Judicial Magistrate	Faizabad
50.	SMT. SUSHIL KUMARI	Judicial Magistrate	Etawah
51.	VIBHANSHU SUDHEER	Judicial Magistrate	Etah
52.	SMT. KAVITA AGRAWAL	Addl. Civil Judge (Junior Div.)	Deoria
53.	SUSHRI NEHA BANAUDHIA	Judicial Magistrate	Chitrakoot
54.	SATYA PRAKASH ARYA	Civil Judge (Junior Div.)	Chandauli
55.	SANDEEP CHAUDHARY	Addl. Civil Judge (Junior Div.)	Bulandshahar(Khurja)